

GOVERNMENT OF INDIA
MINISTRY OF JAL SHAKTI
DEPARTMENT OF WATER RESOURCES, RIVER DEVELOPMENT & GANGA REJUVENATION
LOK SABHA

UNSTARRED QUESTION NO. 1435

ANSWERED ON 13.02.2025

SHARE OF WATER IN EASTERN RAJASTHAN CANAL PROJECT

†1435. SHRI MURARI LAL MEENA

Will the Minister of JAL SHAKTI be pleased to state:

- (a) the terms on which the Memorandum of Understanding (MoU) between Rajasthan and Madhya Pradesh was signed for the Eastern Rajasthan Canal Project (ERCP) renamed as PKCERCP by the Government;
- (b) the share of water earmarked for Rajasthan and Madhya Pradesh under the said project along with the reasons, if any, for the decline in the share of Rajasthan;
- (c) the details of quantum of work completed so far along with the incomplete work under the said project and the timeline fixed for its completion;
- (d) the details of the areas of Rajasthan likely to be benefitted from the said project; and
- (e) whether the said project is likely to provide adequate water to the industrial areas, especially the dark zone blocks of Rajasthan including Dausa Parliamentary Constituency?

ANSWER

THE MINISTER OF STATE FOR JAL SHAKTI

(SHRI RAJ BHUSHAN CHOUDHARY)

(a) & (b) The Eastern Rajasthan Canal Project (ERCP) was proposed as a standalone project by the Government of Rajasthan. However, with a view to optimize the utilization of water of the Chambal River System and based on the deliberations held with the State Governments of Rajasthan and Madhya Pradesh (MP) at various platforms, a proposal for the Modified Parbati-Kalisindh-Chambal (Modified PKC) link project has been framed, incorporating therein the components as proposed by the Government of MP in Kuno, Parbati and Kalisindh sub-basins along with the components of ERCP, as proposed by the Government of Rajasthan. A Memorandum of Understanding (MoU) was signed amongst the States of Rajasthan and MP and the Government of India, for preparation of the Detailed Project Report (DPR) of the Modified PKC link project on 28.01.2024, followed by signing of a Memorandum of Agreement (MoA) on 05.12.2024 for implementation of the link project. As per the MoA, a total of 4102.60 Million Cubic Meter (MCM) of water would be available to the State of Rajasthan and 3120.09 MCM of water to the State of MP. As per the MoA, both the States shall be responsible for the implementation of their respective components in a time bound manner after taking requisite statutory clearance(s) for their implementation.

(c) As intimated by the Government of Rajasthan, the work of Navnera Barrage has been completed, while the work of Isarda Dam is scheduled to be completed later this year and construction works of Ramgarh barrage, Mahalpur barrage, Pump house at Navnera Barrage, and feeder system from Navnera pump house to Bisalpur dam and Isarda dam via Mej anicut and Galwa dam, aqueduct across Chambal river are scheduled to be completed by 2028.

(d) & (e) The project is envisaged to, *inter alia*, provide for drinking water to the targeted population of 21 districts of Eastern Rajasthan (Jhalawar, Baran, Kota, Bundi, Tonk, Sawai Madhopur, Gangapur City, Dausa, Karauli, Dholpur, Bharatpur, Deeg, Alwar, Khairthal-Tijara, Kotputali - Behror, Jaipur urban, Jaipur rural, Dudu, Ajmer, Beawar, Kekri) and en-route towns, tanks and villages as well as 205 MCM of water to meet the industrial water demands of the Delhi-Mumbai Industrial Corridor (DMIC) and other industries, besides providing water for irrigating more than 2.5 lakh ha of new command area as well as stabilizing the existing command area of about 1.5 lakh ha in the State of Rajasthan.
